

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

PETITION(S) FOR SPECIAL LEAVE TO APPEAL (C) NO(S). 8164/2010
(ARISING OUT OF IMPUGNED FINAL JUDGMENT AND ORDER DATED 22/08/1989
IN WPC NO. 3209/1980 PASSED BY THE HIGH COURT OF JUDICATURE AT
ALLAHABAD, LUCKNOW BENCH)

STATE OF U.P.& ORS.

PETITIONER(S)

VERSUS

YADVENDRAM BIKARAM SINGH

RESPONDENT(S)

(WITH APPLN. (S) FOR C/DELAY IN FILING SLP AND C/DELAY IN REFILEING
SLP AND EXEMPTION FROM FILING O.T. AND PERMISSION TO FILE
ADDITIONAL DOCUMENTS AND INTERIM RELIEF AND OFFICE REPORT)

Date : 10/02/2015 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE RANJAN GOGOI

HON'BLE MR. JUSTICE PRAFULLA C. PANT

For Petitioner(s)

Mr. Gaurav Bhatia, AAG
Mr. Abhishek Chaudhary, Adv.
Mr. Amit Singh, Adv.

For Respondent(s)

Dr. Sushil Balwada, Adv.
Mr. Vivek Mishra, Adv.
Mr. Sri Lok Nath Rath, Adv.
Mr. Rohit Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Perused the letter.

List the matter after two weeks.

[VINOD LAKHINA]
COURT MASTER

[ASHA SONI]
COURT MASTER